

Co-operative Supply & Service Federation Ltd.

2. Delhi State Weavers' Handloom Co-operative Industrial (Service) Federation Ltd.
3. Delhi State Industrial Development Corporation Ltd.
4. Delhi State Industrial Co-operative Federation Ltd.

(c) yes, Sir.

(d) Delhi Pradesh Hathkargha Bunkar Sahakari Sangh Ltd. was not allowed participation in the National Handloom Expo as this Organisation was found indulging in objectionable practices in the last Handloom Expo held at New Delhi during January-February, 1990.

- (e) 1. The participants should be either Handloom Apex Societies/States Handloom Development Co-operations or Primary Co-operative Societies having an annual sales turnover of Rs. 50,000 lakhs and above.
2. Not more than five Handloom Agencies from each State are normally allowed to participate in each Exhibition.

#### Decline in Tea Production

769. DR. RAMESH CHAND TOMAR:  
SHRI RATILAL KALIDAS VARMA:  
SHRI DEVI BUX SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether there has been decline in the production of tea in the country particularly in Assam during the last six months of 1992;

(b) if so, the percentage decline in the production; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No, Sir. On the other hand, the production of tea in the country as well as in the State of Assam during the last six months of 1991 registered an increase of about 19.13 million kgs at All India level and about 8.42 million kgs in Assam as compared to the corresponding period last year.

(b) and (c). Do not arise.

#### Construction of Residential-Cum-Office Complex in Allahabad

770. SHRI RAM PUJAN PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether any residential-cum-office complex of the Ministry is likely to be constructed at Parila airport in Allahabad (U.P.);

(b) if so, whether the Government have acquired agricultural lands in this regard;

(c) if so, whether the Government also propose to provide jobs to the affected residents of that area;

(d) if so, the details thereof; and  
(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) There is no airport